NATIONAL COMPANY LAW TRIBUNAL

SINGLE-BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

D. V. Selvary

Advocati

For D. PRADHU KURNIH ARUN KOMAR I'Refordent!

3. R. VIDHYASHANKAR

R. ASHOLEWMAR

R. ASHOLEWMAR

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R26 present. Heard submissions of counsel for respondents. Time extended at request for filing case laws in support of their submissions. Time extended at request. Put up on 30.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)